

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3408

ANSWERED ON:25.04.2012

ABSORBED EMPLOYEES IN BSNL AND MTNL

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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of the institutional arrangements for settling the grievances of BSNL absorbed DoT Employees;
- (b) whether after formation of MTNL in 1986, there has been no absorption of Group `A` officers in MTNL;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether there has been a negative impact on the MTNL`s working due to non absorption of Group `A` officers; and
- (e) if so, the reaction of the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) There are Public Grievances Cells for redressal of grievances in every Telecom Circle in BSNL for all employees, including DoT employees absorbed in BSNL. The functioning of these cells is being monitored at BSNL Corporate Office. Issues are also referred by BSNL to the nodal Department, i.e. DoT, if required.
- (b) & (c) After formation of MTNL in 1986, 88 Group 'A' officers have been absorbed in MTNL w.e.f. 01.10.2000.
- (d) & (e) For, smooth working of MTNL, it is desirable to have its own employees including both middle and senior level management fully acceptable to the board of the company. However, it is imperative that both the transition and efficient functioning of MTNL is kept in view. Therefore, the Government has been implementing the process of absorption of Group 'A' officers in MTNL. Till date 88 officers already stand absorbed in MTNL w.e.f. 1.10.2000.